# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.251/252/HDB/2017
NAME OF THE COMPANY	Venkata Ramana rao lokareddi Vs Sri Surya Chandra chits private limited
NAME OF THE PETITIONER(S)	Venkata Ramana rao lokareddi Vs Sri Surya Chandra chits private limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION ØRDE	₹ 252

## Counsel for Petitioner(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Va	nkata Rami Reddy COUNSEL For	APPLICANT	9542239039	
			VV22@ Vangaassociates	V.W
			9,77	

### Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			Ē
		99-77	
			**

### ORDER

Heard Shri V. Venkata Rami Reddy, learned counsel for the Applicants. The learned counsel sought one week time to submit Additional Affidavit. Post the case on 08.01.2018

**MEMBER (Tech)** 

**MEMBER (Judl)** 

Seshu